

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP250/ 16	TP 98/17	For Hearing	433(e)	Encarta Pharma Pvt. Ltd Vs Panacea Hospitals Pvt.Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. **RAJESH S.**
ADVOCATE

8123976974

9886123477

Petitioner

Respondent



Counsel for petitioner is present. Proxy counsel for respondent is present. Counsel for petitioner has filed a memo along with fresh Form -5 in compliance of the objections raised by the Registry.

In this matter, objections are not being filed on behalf of respondent though time was granted on several occasions.

Time extended as a last chance for filing objections to 18.10.2017.


MEMBER (J)


MEMBER (T)